HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail Appl. No. 18/2020 EMG-CrlM No. 17/2020 EMG-CrlM No. 18/2020

Chattar Singh ...Applicant

Through: - Mr. Rakesh Jeet Singh, Advocate

v/s

UT of Jammu and Kashmir

...Non-applicant

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

EMG-CrlM No. 18/2020:

Application is allowed as prayer for.

Disposed of accordingly.

EMG-Bail Appl. No. 18/2020:

Issue notice to the non-applicant.

List on 09.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 26.05.2020 Pawan Chopra